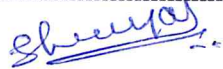


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.69/BB/ 2017	-	For hearing	230/ 232	Redprairie Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Shreyas A for VGB Associates 9036118414	Petitioner	

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. Counsel filed memo giving details of Income Tax Department Assessing officer. The Tribunal wanted to order for notice on O.L/R.D/ROC/Income Tax Department Assessing officer and further order for publication in **The Hindu**, English Daily Bangalore Edition and in **Kannada Prabha**, Kannada Daily news paper in Bangalore Edition. Accordingly, notices are ordered to the above authorities as well publication in **The Hindu**, English Daily Bangalore Edition and in **Kannada Prabha**, Kannada Daily Bangalore Edition and the publication shall be 10 days before the date of hearing. Registry is hereby directed to prepare Notices on the above authorities and also to Assessing Officer of the Income tax Department details of which as mentioned in the memo filed today. Petitioner Counsel is directed to collect the said notices from the registry and to serve on the above authorities and the date of hearing is fixed to **16/01/2018**.

  
**Member (T)**

  
**Member (J)**